

TECHNICAL SCHOOLS AND COLLEGES

*2574. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) the number of technical schools and colleges, the opening of which has been recommended by the All-India Council of Technical Education; and

(b) the number of schools and colleges which have been started so far?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement giving the required information is laid on the Table of the House [See Appendix XII, annexure No. 17.]

Dr. Ram Subhag Singh: Out of the four Higher Technical institutes recommended by the All India Council of Technical Education, only one has so far been established. May I know the reasons for not establishing the other three institutes?

Dr. M. M. Das: The reasons are: (i) The appointment of good staff even for the Eastern Institute has presented problems and it was therefore thought that perhaps there should be a time-lag between the setting up of the first and the rest of the institutes; (ii) the development of the existing Engineering and Technological institutes as a result of the post-war development plans had been considerable and this position raised doubts whether, in the circumstances, the other higher technical institutes should be established. The Planning Commission, taking into consideration the resources available and the need for superior technical man-power, advised that the establishment of only the Eastern Higher Technical Institute be undertaken during the First Five Year Plan.

Dr. Ram Subhag Singh: May I know the nature of the doubts which the hon. Parliamentary Secretary just disclosed in the establishment of these institutes as well as the period of time which will be required for establishing the other three institutes?

Dr. M. M. Das: The establishment of the other three institutes is being considered *de novo* in connection with the preparation of the Second Five Year Plan.

Shri R. S. Diwan: Just now it was said that the institutes were not opened for want of sufficient number of technicians. May I enquire, if private organisations and institutions come forward with their own technical staff, are Government going to be liberal in helping and encouraging these institutions?

شکشا تہا پر کرنک سلسلہ میں اور
ویکھانک گویشا مینوی (مولانا آزاد):
گورنمنٹ ضرور اس پر فور کریگی -
لیکن جہ پرانویت انسٹیٹیوٹس ملک
میں موجود ہیں اور جو کچھ اور
چھسا کچھ ان کا اسٹاف ہے وہ پوری
طرح گورنمنٹ کے سامنے آ چکا ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Government will certainly consider this. But the private institutions that are there in the country and whatever staff they have are fully known to the Government.]

INDO-GENERAL INDUSTRIAL CO-OPERATION SCHEME

*2577. **Shri Subodh Haada:** Will the Minister of Education be pleased to state the number of candidates, (State-wise), who applied for Scholarships under the Indo-German Industrial Co-operation Scheme 1954-55, for practical training in West German industries?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): A statement is laid on the Table of the House [See Appendix XII, annexure No. 18.]

Shri Subodh Haada: May I know whether the applications are invited

through industrial firms or through the State Governments?

Dr. M. M. Das: Candidates sponsored by the Government departments, educational institutions and reputed industrial firms, possessing a good degree with two years' practical experience, having a knowledge of the German language, and below the age of 35 are eligible.

Shri Subodh Hasda: How many Scheduled Castes and Tribes candidates applied and how the selection was made?

Dr. M. M. Das: Selection was made on merits. There was no quota for Scheduled Castes or Scheduled Tribes.

Shri Subodh Hasda: May I know whether the selection has been made and how many were selected?

Dr. M. M. Das: During 1954-55, the total number selected was 53 out of which 4 declined. Forty-nine stand

CONSOLIDATED FUND

*2579. **Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) whether it is proposed to bring forward a Bill before Parliament under Article 292 of the Constitution regarding the Borrowing Powers of Government;

(b) the period for which this matter has been before Government; and

(c) when the Bill is likely to be introduced?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) to (c). The Government have, at present, no proposal to bring forward a Bill under Article 292 of the Constitution.

Shri K. C. Sodhia: Would the Government think of framing such a law?

Shri M. C. Shah: I can speak about the present.

Shri K. C. Sodhia: What is the longest time that the Government have

placed before themselves for implementing the various provisions of the Constitution?

Shri M. C. Shah: Whenever it is necessary we bring in legislation. Whenever we think it is not necessary immediately, we just do not bring any legislation.

Shri K. C. Sodhia: Do the Government think that this kind of legislation places some sort of a limit over their unlimited freedom in the field?

Shri M. C. Shah: It is not necessary because the Budgets are subject to the approval of the Parliament and the legislatures. Whenever Government want to borrow, they have to come to the Parliament and the legislatures. So, there is an authority over the Government so far as borrowing is concerned in the Parliament and legislatures.

P. W. D. WORKS

*2580. **Shri Biren Dutt:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large part of the budgeted sums for the Tripura State P.W.D. works lapses every year; and

(b) if so, the reasons therefor?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). A statement is laid on the Table of the House showing the extent to which funds provided for Public Works in Tripura remained unutilised and the main reasons therefor. [See Appendix XII, annexure No. 19.]

Shri Biren Dutt: After having shown in the statement shortage of technical staff for public works to the last so many years, may I know what steps Government propose to take to do away with this difficulty?

Shri Datar: Government have been liberalising the terms for taking officers to this State. But, there are certain difficulties. Government have